COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 128, 199, 234, 235, 253 & 254 OF 2016

Dated: 18th May, 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Gail (India) Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Sumit Kishore

Mr. Prashant Bezboruah

(for A. Nos. 234, 235 & 256 of 2016)

Mr. Rajinder Kaul

(for A. No. 254 of 2016)

<u>ORDER</u>

As agreed by the learned counsel appearing for both the parties, list these matters on <u>3-8-2018</u>.

(Justice N. K. Patil)
Judicial Member

(B. N. Talukdar)
Technical Member (P&NG)

tpd/vg